

benefit the indenting organisations.

Development of Slum Areas in Delhi

367. SHRI J.P. AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether that attention of Government has been invited from time to time to the urgent need for development of slum areas/old Katras in Delhi;

(b) if so, the action taken by Government in the matter so far;

(c) the schemes being implemented at present; and

(d) the proposed plan, if any, to improve the condition of the people residing in these areas?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) to (d). The Slum Wing of Delhi Development Authority has so far constructed about 20,000 flats in different parts of the city under the slum clearance programme. Facilities like school, parks, tot lots, open spaces for community purposes, community facility complexes, containing Barat Ghars etc. have been provided for the slum communities.

2. Basic amenities like paved pathways, water supply, sewerage, storm water drains community halls/barat ghars and community development facilities are provided to the residents of notified slums/ Katras under the schemes of Environmental Improvement in Slums.

3. Katras under the management and control of the Slum wing, DDA are

being repaired under the approved plan scheme of structural improvement in Katras for ensuring structural safety. During the Seventh Five Year Plan repairs were carried out in more than 950 such properties in close coordination with the elected representatives of the areas and as per site requirements.

4. For the year 1990-91, a provision of Rs. 200 lakhs has been made for Environmental Improvement in Slum areas and a provision of Rs. 100 lakhs has been made for slum Katras repairs/renewal programme. A sum of Rs. 86.42 lakhs and Rs. 23.29 lakhs had been spent upto June 1990 under the two Schemes respectively.

Ownership Rights to the Occupants of D.D.A. Property in Delhi

368. SHRI J.P. AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of occupants of DDA property in Delhi are yet to be given ownership rights;

(b) if so, the reasons for the delay in this regard;

(c) whether Government propose to take speedy action in the matter; and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, sir.

(b) do (d). The question of conversion of DDA's lease-hold properties into free-hold is

under active consideration of the Government.

Sale of Kidneys

369. SHRI JANARDHANA POOJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that poor and destitute persons in Karnataka are lured to sell their kidneys;

(b) if so, the number of such cases reported during the last six months; and

(c) the action Government propose to take to discourage such an evil practice?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD). (a) and (b). Government have seen reports that trafficking in human organs especially in kidneys is taking place in places like Bombay and Madras. However, no such cases have been reported by the Government of Karnataka.

(c) With a view to regulating inter alia trafficking human organs including kidneys, the Government is actively contemplating the enactment of a legislation

Cotton Procured by CCI in Karnataka

370. SHRI JANARDHANA POOJARY: Will the Minister of TEXTILES be pleased to state:

(a) the quantity and value of cotton procured from Karnataka during the last six months by Cotton Corporation of India; and

(b) the target of procurement of cotton by CCI fixed for the current year?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The Cotton Corporation of India has procured about 1.40 lakh quintal of kapas valued at about Rs. 13 crores from Karnataka during the last six months of the current cotton season.

(b) The CCI had fixed a target for commercial purchase of 10.00 lakh bales of cotton including 50.00 bales from Karnataka, during the 1989-90 cotton season.

Primary Health Centres

371. SHRI BALWANT MANVAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise number of Primary Health Centres which have been set up in the country by Union Government during two years ending 31st March, 1990;

(b) whether Union Government have any proposal to increase the number of such Primary Health Centres in the country in future; and

(c) if so, the target fixed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Statement showing State-wise number of Primary Health Centres set up during 1988-89 and 1989-90 given below.

(b) and (c). Tentatively, 1344 Primary Health Centres are targetted to be established during 1990-91.